

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:50
ANSWERED ON:01.03.2007
MERGER OF AIR INDIA AND INDIAN AIRLINES
Kharventhan Shri Salarapatty Kuppusamy;Kurup Adv. Suresh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Group of Ministers (GOM) constituted to suggest measures for merger of Air India (AI) and Indian Airlines (IA) has submitted its report to the Government;
- (b) if so, the details thereof;
- (c) whether the IA and AI Employees Unions have also been consulted for resolving various issues relating to employees of those airlines;
- (d) if so, the details thereof; and
- (e) the time by which a final decision is likely to be taken for merger of both the airlines?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c), (d) and (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 50 FOR 01.03.2007 REGARDING MERGER OF AIR INDIA AND INDIAN AIRLINES.

(a) & (b) : The Group of Ministers (GOM) has recommended that the proposal to merge Air India Limited and Indian Airlines Limited into a new entity may be approved by the Government.

(c) & (d) : 11 Employee Unions/Associations etc. of Air India and 8 of Indian Airlines were invited for discussions at Minister level on 17.01.07. Thereafter, the consultations with various Employee representatives have continued.

(e) : Matter is under active consideration of the Government.